

**Break up of Costs of DDA Flats in
Janakpuri**

10070. SHRI HIRA LAL R.

PARMAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the price paid/payable to Delhi Development Authority by allottees of LIG Flats especially situated in pockets C5B, C5C and C5D of Janakpuri, New Delhi includes besides the actual cost of construction, various other charges such as premium on land, maintenance, administrative departmental and documental; electrical (internal) charges and interest paid by DDA to LIC, General Insurance, etc; and

(b) if so, the break up of the cost in respect of these flats in the above pockets ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) D.D.A. have reported that their flats including LIG flats in Pockets C5B, C5C and C5D, Janakpuri include premium for land. These flats are disposed of at composite cost announced through the brochure. Departmental charges, interest on capital, administrative charges etc. from part of cost of construction and are treated as such. The break up of the cost of construction and cost of land is duly furnished to the allottees through demand-cum-allotment letters.

**Recovery from Unauthorised Tenants
in Vasant Vihar**

10071. SHRI DHARAM BIR

SINHA : Will the Minister of WORKS AND HOUSING be pleased to refer to reply given to Unstarred Question No. 9415 on 8 May, 1978 regarding termination of sub-lease of plots in Vasant Vihar and state :

(a) whether the damages have since been recovered from the tenants for the period during which the tenants remained in unauthorised occupation of the premises;

(b) if not, the reasons therefor and the amount to be recovered in each case;

(c) the total amount involved; and

(d) what steps Government have taken to ensure recovery of the dues ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

AICRP in Uttar Pradesh.

10072. SHRI B.D. SINGH : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4860 on 26 March, 1984 regarding AICRP in Uttar Pradesh and state :

(a) the reasons for continuously decreasing female stock as shown in Annexure I, reply to the above question year-wise, genetic-group-wise, from 1981 to 1983 but increasing thereof in 1984, genetic-group-wise females number born year-wise in 1983 and 1984 and those died and/or sold;

(b) whether Government consider proportion of cows dry versus those in milk, year-wise, genetic-group-wise, satisfactory when from 1978 continuously such large proportion was dry and average daily milk production per animal in milk so low;

(c) the proportion crossbred cows dry Government consider satisfactory and the reasons therefor; and